

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-112
457/252/ND/2020

IN THE MATTER OF:

MANTRA MICROTEL SYSTEMS PRIVATE LIMITED

Vs.

Registrar of Companies

...APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 11.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Mr. Rishabh Aggarwal, Advocate

For the OL :

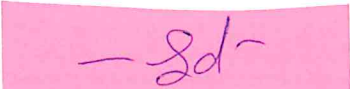
For the RD :

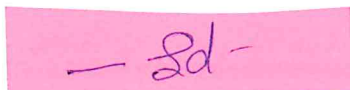
For the Intervener :

ORDER

The Representative for the Appellant is present. AROC is present. No representation on behalf of the Income Tax Department. The Income Tax Department and ROC are given last chance for filing report, failing which, appropriate order will be passed on the next date of hearing.

List the matter on 18.03.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)